

[*Translation*]

**National Rowing Centre at Ramgarh Lake**

2128. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether Government had taken any decision to set up national rowing Center at Ramgarh Lake near Jaipur:

(b) whether Sports Authority of India has taken over the possession of the desired place from Rajasthan Government and if not, the reasons therefor; and

(c) the time by which Government propose to set up the national rowing centre now?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir. A decision to set up a NSNIS Rowing Academy at Ramgarh lake. Jaipur had been taken prior to august, 1986.

(b) No, Sir. Since the State Government of Rajasthan took no action till end 1988 to transfer the land, Sports Authority of India decided to set up a Committee to suggest a suitable site for a Rowing Centre in the country. After inspecting Several sites (including Ramgarh), the Committee has recommended the Hussain Sagar Lake, Secunderabad as most suitables.

(c) The Sports Authority of India has requested the Sports Authority of Andhra Pradesh for transfer of the land require, and

to completed all transfer formalities by May, 1990.

[*English*]

**Per Capita Plan Expenditure in Rajasthan**

2129. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) Whether the extent of area to be developed in the states is given adequate importance while extending central assistance to the States;

(b) the national average of per capita plan expenditure vis-a-vis Rajasthan is during Sixth and Seventh Five Year plans;

(c) whether the per capita average of the plan expenditure in Rajasthan is constantly declining vis-a-vis the national per capita average of plan expenditure;

(d) if so, the details thereof; and

(e) whether Government propose to amend the policy/ principles regarding the provision of central assistance to the states in view of the declining economic status of Rajasthan?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH) : (a) Central assistance to States is extended on block grant basis keeping in view factors like population, per capita income, special problems etc.

(b) The National average of per capita plan expenditure Vis-a-Vis Rajasthan, during Sixth and Seventh Five Year Plans, are indicated below:

	<i>All India</i>	<i>Rajasthan</i>
Sixth plan	Rs. 706	Rs. 589
Seventh Plan (Outlay)	Rs. 1054	RS. 746

(c) and (d). The year-wise comparison during the VII th plan period is as follows:

	Seventh Plan percentage increase in Per Capita Plan Expenditure			
	1986-87 over 1985-86	1987-88 over 1986-87	1988-89 over 1987-88	1989-90 over 1988-89
Rajasthan	20.5	18.5	6.2	15.6
All India	17.0	7.6	6.6	16.9

(e) Both during the 6th plan and the 7th plan, percentage share of allocated Central assistance in Rajasthan's plan outlay was higher than the average for all the States. The allocation of central assistance is determined according to the policy/principles as may be decided by the National Development Council from time to time.

#### **IAS/IPS Officers sent abroad for Training**

2130. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) the number of IAS/IPS and other allied services personnel sent abroad for training during the year 1989-90, category-wise; and

(b) the number of women officers among them?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) The Department of personnel and Training nominated 192 IAS officers for training courses abroad during 1989-90. The Ministry of Home Affairs nominated 29 IPS officers for training abroad during 1989-90. The number of officers from allied services sent abroad for training during 1989-90 is not centrally available.

(b) : The number of women officers among IAS officers nominated is 21. Among IPS officers sent for training there is one woman officer.

#### **Allocation to Punjab for 20-point Programme**

2131. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) the amount earmarked to Punjab for: